



Central Information Commission

2nd Floor, August Kranti Bhawan,
Bhikaji Cama Place, New Delhi – 110 066
Website: www.cic.gov.in

Decision No.5199/IC(A)/2010
F. Nos.CIC/MA/A/2009/001019
CIC/MA/A/2010/000103
Dated, the 3rd March, 2010

Name of the Appellant: Smt. T. Chanda Biswas

Name of the Public Authority: THDC India Ltd.

Facts: ⁱ

1. The appellant was heard on 26/2/2010.
2. The appellant has asked for information, through two separate applications, which relate to access to ACR and proceedings of DPC. Being dissatisfied with the CPIO's response, she has submitted two separate appeals, which are examined together.
3. In the course of hearing, the details of information asked for and the CPIO's responses were discussed. The appellant pleaded for providing copies of ACRs and DPC minutes.
4. The appellant also stated that she was harassed at work place by the senior officials, who have deliberately awarded lower ACR grades, to deprive her of promotional opportunities.

Decision:

5. The CPIO has already furnished ACR grades while the remarks made by the Reporting and Reviewing Officers have, however, been withheld, which is justified, u/s 8(1)(g) of the Act.
6. As regards disclosure of DPC minutes, this Commission has directed the public authorities, in a number of cases, for disclosure of the entire details containing information about recruitment and promotion of staff. There is, therefore, no justification for withholding such documents as DPC minutes. The

ⁱ ***"If you don't ask, you don't get."*** - Mahatma Gandhi

CPIO is therefore directed to provide the DPC minutes relating to the promotion from Grade E-6 to E-7 for the year 2006 and Grade E-7 to E-7A for the periods 2007 and 2009, within 15 working days from the date of issue of this Decision, failing which penalty proceedings u/s 20(1) of the Act would be initiated.

7. With these observations, the appeals are disposed of.

Sd/-
(Prof. M.M. Ansari)
Central Information Commissionerⁱⁱ

Authenticated true copy:

(M.C. Sharma)
Deputy Registrar

Name & address of Parties:

1. Smt. T. Chanda Biswas, 608 Bhagirathy Apartments, Plot No.B-9/14, Sector-62, NOIDS – 201 301 (U.P.)
2. Sh. Vijay Goel, CPIO, Tehri Hydro Development Corporation Ltd., Tehri, Tehri Garhwal – 249 001. (Uttarakhand)
3. Sh. A.S. Bisht, Appellate Authority, Tehri Hydro Development Corporation Ltd., Tehri, Tehri Garhwal – 249 001. (Uttarakhand)

ⁱⁱ “*All men by nature desire to know.*” - Aristotle